

(e) the facilities proposed to be provided by the Government to carpet weavers in the country?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) and (b). A Carpet Weaving Training-cum-Service Centre has been set up at Dehradun to assist carpet weavers of Garhwal region.

(c) and (d). Areas having potential for development of Carpet industry are identified and concentrated upon for expansion of the Carpet Weaving Training Scheme. This policy is proposed to be continued by the Government.

(e) The following facilities are being provided:-

- i) A Carpet Technology Institute is coming up at Bhadohi.
- ii) Training through departmental centre and through other organisations is provided where a stipend of Rs. 250/- p.m. is given to each trainee. Preference in selection is given to children from traditional carpet weaving families.
- iii) Studies on wool and related subjects are under-taken through institutions by giving grants for the purpose.

Recommendations of National Road Safety Council

2545. SHRI MADAN LAL KHURANA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of meetings of the National Road Safety Council held during 1990 and 1991;

(b) the details of the recommendations made by the Council and the action taken thereon;

(c) the steps taken for providing essential services on National Highways; and

(d) the details of the Highways which are in bad shape and the action taken to improve their condition?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Nil.

(b) A Statement is annexed.

(c) Steps have been taken to provide facilities along National Highway such as wayside amenities, parking complexes, laybys etc. In addition, in order to reduce accidents, steps have been taken to improve road geometrics and junctions, provide necessary caution sign boards, rumble strips etc. on National Highways.

(d) The National Highways are generally maintained in a traffic worthy condition and their improvement is taken up in a phased manner, keeping in view the traffic intensity, existing condition of the Highway, *inter-se* priority on an All India basis and funds available for the purpose. Keeping in view the traffic intensity and in order to ensure free and fast flow of traffic, 352 kms. of National Highways have already been widened to four lane.

STATEMENT

Sl. No.	Recommendations	Action taken
1	2	3
1.	State Govts./UTs should set up State Level Road Safety Councils and Distt. level Road Safety Committees.	Almost all State Govt/UTs have ste-up such concils and Committees
2.	The state Councils should invite proposals on Road Safety Schemes/measures for providing financial assistance.	This recommendation has been forwarded to the State Govts. for necessary action.
3.	Finance for Raod Safety Schemes should be raised by earmarking 1% of revenue realised from Motor Vehicle Taxes; contributions by the Central Govt. and contributions from voluntary organisations.	This recommendation has already been conveyed to State Govts./UTs for necessary action.
4.	Text books for children should contain chapter on Road Safety.	Recommendations have been conveyed to ministry of Human Resources and Development for taking necessary action.
5.	Necessary publicity should be arranged on TV/Radio/Film Division.	Necessary publicity has been arranged.
6.	Road Safety Week should be organised every year throughout the country with a view to creating . awareness on Road Safety.	The first Road Safety Week was observed during 6.12 1988 and 2nd Road Safety week was observed during to 9th April, 1989. The Third Road Safety has been scheduled to be observed throughout the country during 1-7th Jan. 1992.

Sl. No.	Recommendations	Action taken
1.	2	3
7.	Comprehensive and reliable data should be developed by devising simple forms for reporting and recording accidents.	Comprehensive and reliable data for road accidents has been developed.
8.	Facilities like telephone, rest rooms etc should be provided in the truck parking complexes along the National Highways.	Facilities like telephone, rest rooms are provided in the truck parking complexes as per availability of truck.
9.	State Govts. should identify locations having deficiencies on the State Highways for improvement.	This recommendation has been brought to the notice of State Govts. for appropriate action.
10.	Separate financial provisions be earmarked for Road safety by the States/UTs as well as the Central Govt.	Recommendation of the Council brought to the notice of States for appropriate action. For the Central Govt., separate provision have been made for Road Safety.
11.	State Govt. should put up uniform road signs and signals on the highways.	This recommendation has been forwarded to the State Govts. for necessary action.
12.	Though the mobile patrolling on the Highways was the responsibility of the State Govts. in their jurisdiction an appropriate scheme could be evolved and financial assistance from the Centre can be considered.	Recommendation brought to the notice of State Govts. The Ministry of Surface Transport has proposed suitable schemes for inclusion in the each Plan.